NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.135/ BB/2017	-	Await report from ROC	252(3)	Chariot Infra Pvt. Ltd. Vs ROC

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	O.O.W.TORLE	

1 VINAYAK BHAT

Applicant

Winson.

9886031325

PCS for petitioner is present. Await report from ROC, Karnataka.

List it on 26.02.2018.

MÉMBER (T)

MEMBER (J)